

ent features on the Scheme were also announced by the Finance Minister on 2.5.1989, while replying to the Debate on Finance Bill. These are as follows:—

(i) The Scheme would apply to any unit in which 50% or more of the maximum net worth in any of the previous five accounting years has been eroded by accumulated losses.

(ii) The unit should have a rehabilitation, modernisation or diversification package approved by a designated financial institution. The package may include capital expenditure, working capital margins, labour rationalisation costs, technology acquisition payments, financial restructuring, repayment of term loans and such other items as are directly relevant for the purposes of rehabilitation, modernisation or diversification.

(iii) The eligible unit would be entitled to an interest free loan, with a grace period of three years and repayable over seven years amounting to 50% of its actual excise payments for three years subsequent to the approval of the Scheme. The total amount given by way of such "excise loans" will not exceed 25% of the overall cost of the rehabilitation/modernisation/diversification package.

(iv) The 'excise loans' will be released to the units through the designated financial institutions.

The modalities of the scheme are being worked out by the Ministry of Finance.

Shifting of Cochin Airport

1239. SHRI THAMPAN THOMAS:

SHRI T. BASHEER:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to shift the airport at Cochin from Naval yard and to set up a new airport; and

(b) if so, the stage at which the proposal stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

Hydro-Electric Projects in States

1241. SHRIMATI JAYANTI PATNAIK: Will the Minister of ENERGY be pleased to state:

(a) the number of hydro-electric projects being executed by the National Hydro-electric Power Corporation Ltd. (NHPC);

(b) the location of those projects State-wise;

(c) the estimated cost and capacity of each of those projects; and

(d) when these projects are likely to be commissioned?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d). The details of the Hydro-electric Projects presently under execution by the National Hydro-electric Power Corporation Ltd. are given in the Statement below.